

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NATHELLA SAMPATH JEWELRY PRIVATE LIMITED Date of Commencement of Liquidation: 02-03-2020; List of Stakeholders as on Date: 26-02-2022; Name of IP: Mr. S. Palaniappan; Process Number: 1; Last 5 digit of registration number: 11207

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	1343646	1	1343646				NA
2	Liquidation costs incurred till date				995251				NA
3	Secured financial creditors	3	4501308719	3	4499372013		1936706		Annexure 3
4	Unsecured financial creditors	11	82339809	10	66777116		15562693		Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				Annexure 5
6	Operational creditors (Employees)	1	18808232	1	18808232				Annexure 6
7	Operational creditors (Government Dues)	6	70334883	6	70334883				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	48	226736357	44	206475079		20261277		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1021	332082719	576	240341197		92409818		Annexure 9
Total		1091	5232954365	641	5104447417	0	130170494		